## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/16	TP 242/17	Hearing	100/104	Nova Medical Centres P. Ltd.

SL. NAME (IN CAPITAL)

NO.

& PHONE NUMBER REPRESENTATION TO WHOM

SIGNATURE

1 Uday Shankar Assts Coursel for Petitioner Ashponde

Counsel for petitioners is present. She has filed memo along with annexures, viz., reply affidavit, affidavit of authorised signatory, certificate of Auditor regarding accounting treatment of the scheme and declaration of Directors.

For hearing list it on 18.07.2017. None appeared for ROC.

MEMBER (J)

MEMBER (T)